

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Carav Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 22.11.05

Registration No. 22.11.05

Dr. K. Tharkarai, Applicant (s)

VERSUS

C. O.P. - 576, Respondent (s)

A copy of the ORDER dated 22.11.05, passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

22.11.2005

Shri G.N.Jaiswal for the applicant.
Shri S.K.Jain for the respondents.

The learned counsel for the applicant
seeks permission to withdraw this OA. Permission is granted.

is dismissed as withdrawn with a liberty to the
applicant, if he still feels aggrieved and so
advised, he may approach this Tribunal. No
costs.

Sd/-

(M.P.Singh)
Vice Chairman

Sd/-

(Madan Mohan)
Judicial Member



प्रत्यय प्रतिक्रिया
प्रतिक्रिया
DY. REGISTRAR
CENTRAL ADMINISTRATIVE TRIBUNAL
JABALPUR BENCH, JABALPUR

To
Shri C. M. Jaiswal
Advocate High Court
Jabalpur
Shri J. K. Jain
Advocate High Court
Jabalpur
Recd/ 23.11.2005